

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

[For Thursday,2nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		ORDERS			
1	Crl.Pet./573/2015 WITH LCR 4 FILES	MD. JEHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR		MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	PP, ASSAM
2	Crl.Pet./1078/2019	ROHAN DAS Versus THE STATE OF ASSAM AND ANR.		MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	PP, ASSAM
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==: ==: EAV	E NOTE OF ADVOCATES FOR		====	=======================================	
==: ==: EAV	E NOTE OF ADVOCATES FOR	 02/09/2021	====		
	E NOTE OF ADVOCATES FOR MR. L P SHARMA	02/09/2021 	To	08-10-2021	-=======
)			To To		
)	MR. L P SHARMA	12-07-2021	. •	08-10-2021	
)))	MR. L P SHARMA MRS. S ROY	12-07-2021 17-08-2021	То	08-10-2021 17-09-2021	-=======
)))	MR. L P SHARMA MRS. S ROY MR G BORDOLOI	12-07-2021 17-08-2021 24-08-2021	To To	08-10-2021 17-09-2021 07-09-2021	
==== =================================	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR. S MITRA	12-07-2021 17-08-2021 24-08-2021 28-08-2021	To To To	08-10-2021 17-09-2021 07-09-2021 03-09-2021	



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate					
ORDERS									
1	Crl.Pet./426/2018	PULAKESH BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MR K TALUKDAR MS. K TALUKDAR	PP, ASSAM					
2	Crl.Rev.P./546/2019	RAJENDRA PRASAD KANOO AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K GOSWAMI MR. N D SARMA MR. P K SHARMA	PP, ASSAM 					
===== LEAVE I - 	NOTE OF ADVOCATES FOR 02/0	===== 9/2021 							
1)	MR. L P SHARMA	 12-07-2021 To	08-10-2021						
2)	MRS. S ROY	17-08-2021 To	17-09-2021						
3)	MR G BORDOLOI	24-08-2021 To	07-09-2021						
4)	MR. S MITRA	28-08-2021 To	03-09-2021						

To

To

To

03-09-2021

06-09-2021

10-09-2021

30-08-2021

03-09-2021

02-09-2021

5)

6)

7)

MR. V K CHOPRA

MR. P D NAIR

MR A DAS



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

WITH 2 Crl.R WITH 3 WP(C) 4 Bail /					Respondent Advocate
WITH 2 Crl.R WITH 3 WP(C) 4 Bail /		ORDERS			
WITH 3 WP(C) 4 Bail A ======= EAVE NOTE	Rev.P./446/2019 H LCR 1 FILE	SUNAYAN BORO Versus SMTI SABITA BORO		MR. S K JAIN MRS. R BORDOLOI	
4 Bail / ====================================	Rev.P./160/2020 H LCR 4 FILES	ABDUL HAI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.		MS F AHMED MR. T ISLAM MS K DAS	PP, ASSAM
====== ===============================	C)/1174/2021	JOYDEB DAS Versus THE STATE OF ASSAM AND 5 ORS		MR. T K BHUYAN MS. M KHATUN	GA, ASSAM
EAVE NOTE	Appln./1745/2021	TUN TUN CHANGMAI @ TUL TUL CHANGMAI Versus THE STATE OF ASSAM AND ANR.		MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	PP, ASSAM
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) MF	R. L P SHARMA	12-07-2021	To 	08-10-2021	
·	RS. S ROY	17-08-2021	To 	17-09-2021	
•	R G BORDOLOI	24-08-2021	To _	07-09-2021	
•	R. S MITRA	28-08-2021	To 	03-09-2021	
•	R. V K CHOPRA	30-08-2021	To –	03-09-2021	
•	R. P D NAIR R A DAS	03-09-2021 02-09-2021	To	06-09-2021 10-09-2021	